

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1746
ANSWERED ON:03.08.2000
DIVERSION OF KARGIL FUND BY GUJARAT
SULTAN SALAHUDDIN OWASI

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government of Gujarat has since sent a detailed report as asked for by the Union Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons for delay and the time by which the Report is likely to be received?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1746 FOR 3.8.2000

As per information received from Government of Gujarat, the State Government had not instituted any 'Kargil Fund' and that an appeal was issued by the Chief Minister during the Kargil conflict for contribution to Chief Minister's Relief Fund only. During this period a total amount of Rs. 22.73 crores was collected in the CM's Relief Fund. Out of that amount, a sum of Rs. 5 crores was contributed to the Army Central Welfare Fund. Another amount of Rs. 1.33 crores has been spent for providing death relief and welfare facilities to the Army personnel belonging to the State of Gujarat. Government of Gujarat has also prepared a comprehensive package for Army personnel belonging to Gujarat which provide for the following benefits:

- (a) Financial assistance of Rs. 5 lakhs each to the legal heirs of the Jawans of Gujarat State who lost their life in Kargil Sector.
- (b) Rs. 2 lakhs for every martyr from Gujarat who died from 1971 Indo-Pak war upto 1999 in various Army Actions.
- (c) Rs. 2000/- per month as scholarship to sons and daughters of Kargil martyrs.
- (d) Rs. 1000/- monthly payment of relief to old mothers and fathers of Kargil martyrs.
- (e) Free education to sons and daughters of Kargil martyrs. The expenditure will be reimbursed from donations received for welfare of Army personnel of Gujarat.
- (f) Relief of Rs. 2 lakhs for house building to Kargil martyrs' family.
- (g) Allotment of land to family members of Kargil martyrs as per existing pattern.
- (h) Compassionate appointment to one of the family members of Kargil martyrs in Government job.